

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 9th September, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

It is hereby notified for information of all concerned and as approved by the Competent Authority, the Court and Registry of NGT Principal Bench, Delhi and all Zonal Benches i.e. NGT SZB at Chennai, NGT CZB at Bhopal, NGT WZB at Pune & NGT EZB at Kolkata will remain closed on 13th September, 2016. The case listed for 13th September, 2016 (Tuesday) would be listed on 1st October, 2016 (Saturday)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 253/2015	Tribunal on its own motion Vs. Govt. of NCT of Delhi & Ors.	Mr. Ankit Singh, Adv. for R-1 Mr. Rajiv Bansal, Adv. for R-2 Mr. A. K. Prasad, Adv. for R-3 Ms. Rachna Gulcha, Adv. for R-4 Mr. Narender Pal Singh, Adv. Mr. Balendu Shekhar, Adv. for R-6 & 9 Mr. Sakshi Popli, Adv. for R-7 Mr. Rajkumar, Adv. for R-9 Ms. Puja Kalra, Adv. for North & South MCD
2.	Original Application No. 485/2016 (Earlier Appeal No.30/2016)	Human Care Charitable Medical Trust Vs. Union of India & Ors.	Report of the Committee filed by Mr. Tarunvir Singh Khehar, Adv.
FOR ADMISSION			
3.	M.A. No. 913/2016 & M.A. No. 923/2016 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Ms. Divya Sharma & Eisha Karishn, Advs. for Applicant in M.A. No. 913/2016 Mr. Balendu Shekhar, Adv. for Applicant in M.A. No. 923/2016
4.	M.A. No. 916/2016 IN Original Application No. 130/2016	Social Action for Forest and Environment (SAFE) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant
AFTER NOTICE			
5.	Original Application No. 479/2016 (M.A. No.902/2016)	Pravesh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB
6.	M.A. No. 791/2016 IN Appeal No. 36/2013	Alka Sarin Vs. Union of India & Ors.	Mr. Hemant Sarin, Adv. for Applicant Mr. Anil Grover, AAG for Haryana
FOR COMPLETION OF PLEADINGS			
7.	Appeal No. 28/2016 (M.A. No. 536/2016, M.A. No. 563/2016, M.A. No. 852/2016 & M.A. No. 921/2016)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	Mr. Jogy Scaria, Adv. for Appellant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 to 5 Mr. Anupam Shrivastava, Adv. for R-6 Mr. B. V. Niren, adv. for R-8 Mr. Saurabh Balwani, Adv. for Applicant in M.A. No. 921/2016

8.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6
9.	Original Application No. 275/2016	Ashish Dixit Vs. State of Uttar Pradesh & Ors.	Mr. Manish Raghav & Mr. Nikhil Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 4 to 6 Mr. Mukesh Verma, Adv. for R-2 Mr. Abhishek Choudhary, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for R-9
10.	Original Application No. 287/2016	Pritam Singh Vs. U.O.I. & Anr.	Mr. Ashwani Kr. Dubey, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv.
11.	Original Application No. 471/2016	People for Education Research Scholarship and Outward Nutrition Vs. Union of India & Anr.	Mr. Anuj Chauhan, Adv. for Applicant Mr. B. V. Niren, Adv. Dr. Abhishek Atrey, Adv. for R-2 Mr. Raj Kumar, Adv.
12.	Original Application No. 404/2016 (M.A. No. 758/2016 & M.A. No. 920/2016)	Naresh Zargar Vs. Ministry of Environment & Forests & Anr.	Mr. Shreyas Dharmadhikari & Mr. Harmeet Singh Ruprah, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1
13.	Original Application No. 405/2016 (M.A. No. 917/2016)	Rajeev Suri Vs. Union of India & Anr.	Mr. Rajeev Suri, Applicant in person Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Saurabh Sharma, Adv. for R-1
14.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG with Mr. Rahul Khurana Adv. for State of Haryana
FOR HEARING			
15.	Original Application No. 186/2016 (M.A. No. 350/2016)	Satendra Pandey Vs. Ministry of Environment, Forest & Climate Change & Anr.	Mr. Arvind Kumar Rai, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Neeraj Jain, Adv. for R-17 & 23
16.	M.A. No. 846/2016 IN Original Application No. 272/2016	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Krishan Kumar Singh, Adv. for MoEF
17.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG with Ms. Bhakti Pasrija, Adv. for R-2 to 5 Ms. Divya Prakash Pande, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Duta, Adv. for Noticee Mr. Neeraj Jain, Adv. for R-7

18.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India & Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I. K. Kapila, Adv. for Okhla CETP Society
19.	Original Application No. 22(T _{HC})/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant Mr. Ravi Gupta, Sr. Adv. with Ms. Puja Kalra, Adv. for R-1 & SDMC Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. Biraja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for R – 6 Mr. Rajiv Bansal, Adv. for R – 7 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Pawan Upadhyay, Adv. for R – 9 Mr. Nasir Ahmed, Adv. for R – 11 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Alpana Poddar, Adv. for CPCB Mr. Matrugupta Mishra, Adv. for DMSWSL Ms. Puja Kalra, Adv. for North & SMCD
20.	Original Application No. 93(T _{HC})/2013	Residents Welfare Society & Anr. Vs. State of Haryana & Ors.	Mr. Hemant Sarin, Adv. for Appellant Mr. Narender Hooda, Adv. for R-1, 2, 5&6 Mr. Dharam Vir Sharma, Sr. Adv. along with Ms. Anubha Agrawal, Adv. for R – 3 Mr. Vivek Chib, Adv. for R – 4 Mr. Narender Hooda, Sr. Adv. for R-6 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Mukul Singh, Adv. for MoEF Mr. Aman Arora, Adv.
21.	Original Application No. 171/2015 (M.A.No.510/2015 & M.A. No. 1148/2015)	Pandalaneni Srimannarayan & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sanjay Parik, Sr. Adv. with Ms. Parul Gupta, Adv. for the Applicant Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar & Mr. Guntur Pramod Kumar, Adv. for R-1 & 2 Mr. S. Guru Krishna Kumar, Sr. Adv. with Mr. Prashant Mathur, Adv. for R-2 Mr. Taruna A. Prasad, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 & 5 Mr. Nikhil Nayyar, Adv. for R-6 Mr. Vishwendra Verma, Adv. for MoEF Mr. Abhimanue Shrestha, Adv. Mr. Shubhranshu Padhi, Adv.

22.	Appeal No. 148/2015 (M.A. No. 1325/2015 & M.A. No. 1326/2015)	EAS Sarma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. Basava Prabhu Patil, Sr. Adv. with Ms. Prerna Singh, Adv. for R-2 Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-3 Mr. N. Sai Vinod & Mr. Nikhil Nayyar, Adv. for R-4
23.	Appeal No. 05/2016 (M.A. No. 56/2016 & M.A. No. 64/2016)	Satyanarayana Boliseti & Anr. Vs. State Level Environment Impact Assessment Authority (SEIAA) & Ors.	Ms. Parul Gupta & Mr. Sravan Kumar, Adv. for Appellants Mr. Basava Prabhu Patil, Sr. Adv. with Ms. Prerna Singh, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. A. K. Ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-3 Mr. N. Sai Vinod & Mr. Nikhil Nayyar, Adv. for R-4
CASES OF COURT NO. 2			
FOR DIRECTION			
24.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr.V.K. Shukla, Mr.Raman Yadav & Mr. C.D. Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for MoEF Mr. Rachit Mittal, Adv. (LC)
25.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-2 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-5 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for DDA Mr. Rahul Dhawan, Adv.
26.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant Mr.Tarunvir Singh Khehar, Adv. for R-2 to 4 Mr. Shailesh Singh, Adv. for R-5
AFTER NOTICE			
27.	Original Application No. 431/2016 (M.A. No. 831/2015 & M.A. No. 132/2016) (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Mr. Balendu Shekhar, Adv. for R-1 Mr. N. B. Joshi, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for State of Rajasthan
FOR COMPLETION OF PLEADINGS			
28.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Raman Yadav, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15

			<p>Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland</p>
29.	<p>Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013</p>	<p>Manoj Misra Vs. Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.</p>
30.	<p>Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016)</p>	<p>H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.</p>
31.	<p>Original Application No. 296/2016</p>	<p>Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors.</p>	<p>Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3</p>
FOR HEARING			
32.	<p>Original Application No. 28/2013 (T_{Hc})</p>	<p>M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.</p>	<p>Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 5</p>
33.	<p>Original Application No. 225/2014 (M.A. No. 816/2016 & M.A. No. 922/2016)</p>	<p>Biswarajan Paramguru & Ors. Vs. Union of India & Ors.</p>	<p>Mr. Rajesh Aggarwal, Adv. & Mr. Biswarajan Paramguru for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4</p>

			Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy, Adv. Mr. Rajkumar, Adv. for R - 7
34.	Original Application No. 482/2015 (M.A. No. 574/2016)	Chaudhary Yashwant Singh Vs. State of U.P. & Ors.	Mr. Abhishek Kumar Chaudhary, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1, 4 & 6 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-2 Mr. Rajiv Mehta, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 Mr. Pawan Upadhyay, Adv. for R-10 Mr. Sayed Shahid Hussain Rizvi, Adv. For R-11 & 15 Mr. Vivek Singh, Adv. for R-12 Mr. M. R. Shamshad, Adv. for R-13 Dr. Abhishek Atrey, Adv. for R-14 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. Rajat Jariwal, Adv. for R-18 Mr. Anip Sachthey, Adv. for R-19 Mr. Pradeep Misra, Adv. for R-20 & 21 Mr. Vinod Kumar, adv. for R-22 Mr. Raj Kumar, Adv. for CPCB
35.	Original Application No. 129/2016 (M.A. No. 276/2016 & M.A. No. 890/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC
36.	Original Application No. 289/2016	Jagbir Singh Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Raj Kumar, Adv. for CPCB

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